

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 4
(IB)-281(PB)/2019

IN THE MATTER OF:

BDR Finvest Pvt. Ltd.
Vs.
Ninex Developers Ltd.

.... Petitioner
.... Respondent

SECTION:

Under Section 7 of IBC, 2016 in CIRP

Order delivered on 17.07.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner: Ms. Gurmeet Bindra, Adv. for HDFC (IA 2459/2020)
For the Respondent: Mr. Shrey Nikhilesh Singh and Mr. Nayan Dubey, Advs. for
Intervenors

ORDER

At request of the Applicant counsel, list this application for hearing
01.09.2020.

— sd —

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

17.07.2020
VINEET